

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 124 -125 of 2020

In the matter of:

Suraj Jose

....Appellant

Vs.

Federal Bank Ltd. &Anr.

...Respondents

Present:

Appellant:

Mr. B. Renjith Marar, Mr. A. Karthik and Mr. Sarveshwar Kannan, Advocates

ORDER

13.02.2020: Learned counsel for the Appellant submitted that he has procured the certified copy of the impugned order. He will file Affidavit in this regard within a week.

Post the case 'for Admission (Fresh Case)' on **3rd March, 2020**.

[Justice Bansi Lal Bhat]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

ns/nn